HARYANA VIDHAN SABHA

Bill No. 2 - HLA OF 2023

PANDIT LAKHMI CHAND STATE UNIVERSITY OF PERFORMING AND VISUAL ARTS, ROHTAK (AMENDMENT) BILL, 2023

(Bill as passed by the Haryana Vidhan Sabha) The following Bill was passed by the Haryana Vidhan Sabha :----

A

BILL

further to amend Pandit Lakhmi Chand State University of Performing and Visual Arts, Rohtak Act, 2014.

Be it enacted by the Legislature of the State of Haryana in its Seventy-Fourth Year of the Republic of India as follows:-

This Act may be called Pandit Lakhmi Chand State University of Performing Short title. 1. and Visual Arts, Rohtak (Amendment) Act, 2023.

In the long title of Pandit Lakhmi Chand State University of Performing and 2. Visual Arts, Rohtak Act, 2014 (hereinafter called the principal Act), for the word "PANDIT", the word "DADA" shall be substituted.

In the short title of the Principal Act, for the word "Pandit", the word "Dada" 3. shall be substituted.

In clause (m) of section 2 of the principal Act, for the word "Pandit", the 4. word "Dada" shall be substituted.

In sub-section (1) of section 3 of the principal Act, for the word "Pandit", 5. the word "Dada" shall be substituted.

10301-H.V.S.-H.G.P., Pkl.

Chandigarh : The 31st March, 2023.

Secretary.

R.K. NANDAL,

Amendment of long title of Haryana Act 24 of 2014.

Amendment of short title of Haryana Act 24 of 2014.

Amendment of section 2 of Haryana Act 24 of 2014.

Amendment of section 3 of Haryana Act 24 of 2014.